

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2702
ANSWERED ON:17.08.2011
ILLEGAL COAL MINING
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether Central Bureau of Investigation (CBI) has conducted raids on certain consumers of Coal India Limited (CIL) including special smokeless fuel factories at Kanpur and Chandauli in Uttar Pradesh and exposed illegal trade of coal;
- (b) If so, the details thereof, State-wise;
- (c) whether his Ministry has also reported illegal trade, illegal mining and black marketing of coal in various coalfields/coal mines; and
- (d) If so, the details thereof, coal mine-wise and State-wise and the action taken against coal mafia, security persons and officials involved in these activities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (d): The information is being collected and will be laid on the Table of the House.